

ITEM NO.4

COURT NO.5

SECTION XII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 19574/2021

(Arising out of impugned final judgment and order dated 01-11-2021 in WP No. 7765/2021 passed by the High Court Of Judicature At Madras At Madurai)

PATTALI MAKKAL KATCHI

Petitioner(s)

VERSUS

A. MAYILERUMPERUMAL &amp; ORS.

Respondent(s)

(With applns for exemption from filing c/c of the impugned judgt intervention/impleadment)

WITH

SLP(C) No. 19378/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

SLP(C) No. 19916/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

SLP(C) No. 19776/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

SLP(C) No. 19582/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

Diary No(s). 28073/2021 (XII)

(for permission to file petition, for exemption from filing c/c of the impugned judgt)

SLP(C) No. 19658/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

SLP(C) No. 19401/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

SLP(C) No. 19683/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

SLP(C) No. 20167/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

SLP(C) No. 21069/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

SLP(C) No. 21070/2021 (XII)  
(with applns. for permission to file petition, for exemption from filing c/c of the impugned judgt)

SLP(C) No. 2312-2342/2022 (XII)  
(With applns for exemption from filing c/c of the impugned judgt)

Date : 16-02-2022 These matters were called on for hearing today.

CORAM :

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UPON hearing the counsel the Court made the following  
O R D E R

List on 22.02.2022 as part-heard.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master